

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-173-2020**

Dr. Dilip Amonkar. .... Petitioner.

Versus

State of Goa and others. .... Respondents.

Mr. S. D. Lotlikar, Senior Advocate with Mr. Jayant Karn, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Mr. P. Arolkar, Addl. Govt. Advocate for the State.

**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.****Date : 7<sup>th</sup> December, 2020.****P.C. :-**

The Petitioner is granted leave to file rejoinder within two weeks. Copy of the rejoinder to be served in the Office of the learned Advocate General in advance.

2. S.O. to 4<sup>th</sup> January, 2021.**Smt. M.S. Jawalkar, J.****M.S. Sonak, J.**